(23)

Declaration of Assets and Liabilities

Year 23-24

1, Lalon M	chya so	n/daughter/wife of LT. Tag Narayon Mistro
		to Bihas widhan Laska paka
service and presently work	king as Anich	arg - LF arrach
		nmovable, movable, bank balance, etc.) of
myself, my spouse and dep		

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sir No	V. I compared to the compared	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2	Dependant-3
(i)	Cash	10,000/=	18,000/=	3000	Nama	Etc. Name
(13)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	2 Lath	Nel	Hil		No.
(in)	Bonds, Debentures and Shares in companies	Nei	11	11		
(lv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	Mi	//	/1		
(v)	Motor Vehicles (details of make, etc.)	Nil	11	,,		
(vI)	Jewellery (give details of weight and value)	* 11	20 gms	11		
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. Mo.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	-Current market value	अविकारिय		rpi	<i>Hui</i>	7776 7731113
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	el				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	HU	Hil	mi		
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s)	Hil	Ni	Nul		
	Extent (Total measurement) Current market value	100000		TO ST. TO	SECRETARION DE SECRET	
(v)	Others (such as interest in property)	-"	-11	11		

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(I) Loans from Banks	SBI Branch- BYM	9000001-
	(II) Loans from financial institutions	manual pri	700000
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity	1,000 00000	erson promi

			The state of the s
	(d) dues to depa		The second secon
	dealing with telephones		to construct the second
	(e) dues to departments		the state of the s
	dealing with government transport (including		
	aircraft and helicopters)		
	(f) Other dues, If		477
(b)	(i) Income Tax in	cluding	100 to 10
	surcharge [Also I	ndicate	BXXPM 7348 L
	the assessment y		
	which Income Ta		
	Account Number		
	(ii) Wealth Tax (A		
	Indicate the asse	ssment	
	year upto which	Wealth	
	Tax return filed.]	a la tro	
	(III) Sales Tax [O case of proprieta		
	business]		
	(Iv) Property Tax		
Č.	Personal Detail		a Detail
			and the second s
GPF/C	PF/PRAN No. :-	PTS/BU	LA - 1220
Gende	r :-	M	(M/F)
Date o	of Birth !-	1 5	1 0 1 9 7 8 (DD/MM/YYYY
Class/	Group :-	C	FA ID ICA
Cadre	1=1		(A/B/C)
		CENT No.	IS LA Aministrative Service,
		(Full Ham	ne e.g. b.A.Sbillidi Abiliniisti dalye sei vice,
		B.S.S 1	Bihar Secretariat Service etc.)
Home I	District :-	Made	kubani -
	I hereby declar	e that the	e above details are true to the best of my
knowl	edge and belief.		
		The state of the s	Signature Lalan Mith 79
			Name of Employee: Lalon Mithy9
Place:.	paing		Designation: Pazickary (Egrresh)
Date: 15/02/24			Department: Bilar widhan badha halr
Note:			ge of the declaration. Asset declaration form
		A4 size w	white paper with computer typed (single side)

Lalan mishra